

**Government of Jammu and Kashmir,
Transport Department,
Civil Secretariat, Jammu.**

Notification

Jammu, the 15th January, 2018

SRO 18 :- In exercise of the powers conferred by proviso to rule 32 read with proviso to rule 81 of the Central Motor Vehicle Rules, 1989, the Government of Jammu and Kashmir hereby fix the rate of fees as mentioned below:-

Purpose	Rates (Rs)
1. Issuance or renewal of certificates of registration and assignment of new registration mark:	500/-
a) Transport (Three Wheeler/Quadricycle/LMVs).	
b) Medium Goods Vehicle.	500/-
c) Medium Passenger Motor Vehicle.	500/-
d) Heavy Goods Vehicle.	750/-
e) Heavy Passenger Motor Vehicle.	750/-
2. Renewal of Driving License for which application is made after the grace period.	Note: Additional fee of Rs 500 for delay of 1 st year & Rs 1000/- for subsequent years.
3. Endorsing hire purchase /lease/ hypothecation agreement.	
a) Three Wheeler/Quadricycle/LMV.	300/-
b) Medium or Heavy Vehicle.	500/-
c) Fees for cancellation of hire purchase/lease/hypothecation agreement or issuance of fresh certificate of registration.	200/-
4. Grant or renewal of certificates of fitness for Motor Vehicles.	200/-
	Note: additional fee of Rs 25/- for each day of delay after expiry of certificate of fitness shall be levied.

By order of the Government of Jammu and Kashmir.

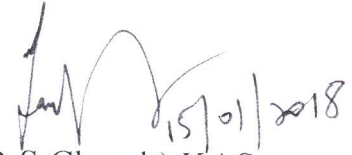
Sd/-
(Hemant Kumar Sharma) IAS
Commissioner/Secretary to Government
Transport Department

No:- TR-14/MVD/2017

Dated: 15 - 01-2018

Copy to the:-

01. Joint Secretary, MORTH, Government of India, New Delhi.
02. Principal Secretary to Government, Finance Department Civil Secretariat (J&K) Jammu.
03. Commissioner Secretary to Government, General Administration Department Civil Secretariat (J&K) Jammu.
04. Transport Commissioner, J&K, Jammu.
05. Director Information, J&K Jammu with the request to kindly publish the notification in the two leading newspapers of both the Divisions.
06. Managing Director, J&K SRTC Jammu.
07. Regional Transport Officer, Jammu / Kashmir / Kathua.
08. Special Assistant to the Hon'ble Minister of State for Transport (Independent charge) for information of Hon'ble Minister.
09. General Manager Government Press Jammu/Kashmir with the request to kindly publish the notification in the extraordinary issue of the Government Gazette.
10. Pvt. Secretary to Commissioner/Secretary to Government, Transport Department for information Commissioner/Secretary.
11. Stock file/In charge website, Transport Department.



(R.S Charak) KAS

Deputy Secretary to Government
Transport Department